

Shri B. Barua: May I know whether any special terms are offered to the Hiltons hotel to come in for collaboration and how does it compare with the terms in West Asian countries?

Dr. Karan Singh: I have no information at present regarding the terms they get in West Asian countries; they are under consideration. The terms that we are offering are also under active consideration at present keeping in view what is happening in other parts of the country.

Shri S. S. Kothari: What are the views of the present hoteliers in this country with regard to Hiltons coming in on a big scale and how will the present hoteliers be affected?

Dr. Karan Singh: I cannot speak for the hoteliers in this country but it is not on a big scale that Hiltons are coming here. They have given a proposal for one hotel in Bombay. The hoteliers probably differ in their views but the importance of having first-class hotels in this country is to be kept in view.

Shri M. N. Naghmor: Is there any proposal to have a hotel at Bangalore in view of the tourist interest in that place?

Dr. Karan Singh: Yes, Sir. The India Tourist Development Corporation which is a public sector undertaking is going to build a five story hotel in Bangalore and I am going to lay the foundation stone.

श्री बार्ज करनेगीड : मंत्री महोदय ह बताया ह कि निवसागर एस्टेट्स और हिस्टन होटल्स कारपोरेशन के बीच में जो करार हुआ ह, उन पर गवर्नमेंट के द्वारा विचार हो रहा ह। क्या मंत्री महोदय बतायेंगे कि कितने बरसों से यह मामला शुरू हुआ ह, मंत्रि मंडल के सामने कितने बरसों से यह मामला पड़ा हुआ ह और क्या निवसागर एस्टेट्स का कोई प्रतिनिधि अमेरिका जा कर हिस्टन होटल्स कारपोरेशन के मानिकों के साथ बातचीत करके कोई प्रस्ताव या सुझाव ले कर आया ह?

डा० कर्ज सिंह : यह मामला 1963 से हमारे सामने ह। बहुत अधिक समय हो गया ह। मैं स्वयं चाहता हूँ कि इस बारे में जल्दी से जल्दी कोई फैसला हो।

Shri K. Nayanar: Is there any proposal to open a hotel in Kerala?

Dr. Karan Singh: Yes, Sir; in Kovalam.

An hon. Member: Will it be a Nair Hotel or a Brahmin hotel?

Shri M. R. Krishna: Is the Minister aware that the Indian hoteliers have gained enormous experience both by attending conferences of international hoteliers and also by having collaboration with foreign countries, such as Oberoi Intercontinental? The main difficulty today for the Indian hoteliers to start hotels in this country is lack of finance and secondly, they do not get land at places where they would like to put up hotels, especially at places which are attractive tourist centres.

Dr. Karan Singh: We are fully aware of the difficulty about finance. Special steps are being taken to provide facilities to the Indian hoteliers to provide land at reasonable prices and also to set up a special hotel development fund so that we can give loans to them.

12 hrs.

SHORT NOTICE QUESTION

Sugar Mills Manufacturing Cube Sugar

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S.N.Q. 15, **Shri George Fernandes:**
Shri Madhu Limaye:
Shri J. H. Patel:
Shri Ram Sewak Yadav:
Shri Rabi Ray:

Will the Minister of Food and Agriculture be pleased to state:

(a) the number of sugar mills licenced to manufacture cube sugar in the country with their names and addresses;

(b) the total quantity of cube sugar manufactured by these mills;

(c) the price of cube sugar fixed by Government; and

(d) whether it is proposed to cancel the licences to manufacture cube sugar in view of the shortage of sugar in the country?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No licence is required to be taken by sugar mills to produce sugar cubes. However, at present, two sugar mills are manufacturing sugar cubes in the country. They are:

(i) Messrs. Daurala Sugar Works, Daurala, (U.P.),

(ii) Messrs. Maharashtra Sugar Mills, Tilaknagar, (Maharashtra).

(b) The total quantity of cube sugar manufactured by these units during 1966 was 1339 tonnes.

(c) The Central Government has not fixed any price for sugar cubes manufactured by these units.

(d) Does not arise, as no licence has been granted.

श्री जगज्ज कलेगी: अध्यक्ष महोदय, जब चीनी के उत्पादन पर घोर चीनी के दाम पर सरकार की घोर से नियंत्रण किया जाता है तो क्या वजह है कि यह जो टिकिया वाली चीनी बनती है इस के दामों के बारे में कोई भी नियंत्रण करने का प्राय तक सरकार ने फैसला नहीं किया जिस की वजह से यह टिकिया वाली चीनी प्राय काले बाजार में बेची जाती है और जिनके पास यह शक्ति है काले बाजार के दाम में चीनी खरीपने की तर्फ उन्हीं के यहाँ पहुँच सकती है?

Shri Annasahib Shinde: It is true, as I have mentioned in the main answer to the question, that at pre-

sent the prices of cube sugar are not controlled. But the quantity which is manufactured, as I have mentioned in answer to the main question, in our country is 1,339 tonnes in 1966. This was allowed to be manufactured by cube sugar factories in our country. There are certain classes of consumers—(Interruptions).

Mr. Speaker: Order, order. There is so much noise in the House that neither the question nor the answer can be heard.

Shri Annasahib Shinde: There are certain classes of consumers like the Airlines, railways, Taj Express, hotels, embassies, etc., which require this cube sugar, but cube sugar is manufactured in a very small quantity. As far as price control is concerned, I think that can be examined.

श्री मधु लिमये: अध्यक्ष महोदय, इन्होंने कहा कि इस तरह की चीनी की 13 सौ टन की रैदावार है इस वक्त। मैं जानना चाहता हूँ कि क्या मंत्री महोदय ने इस बात को जांच की है कि एक टन के पीछे कितना इन लोगों को मुनाफा रह जाता है?

Shri Annasahib Shinde: This question was examined by the Cost Accountant Branch of the Ministry of Finance, and on the basis of the cost analysis prepared by them, it was found that there was a margin of Rs. 5 more per case of 27 kg. So, it was suggested informally that the price should be reduced by Rs. 5, and accordingly, informally the price was reduced by the manufacturers to that extent.

श्री मधु लिमये: मेरे प्रश्न का उत्तर नहीं दिया। मैंने नफे के बारे में पूछा था कि एक टन के पीछे उस का जो वर्तमान दाम है उस के आधार पर उन को कितना मुनाफा होता है। इससे 13 सौ टन का प्रायको पता चल जायेगा।

Shri Annasahib Shinde: I have no details.

Shri J. H. Patel: (Spoke in Kannada).

Shri Annasahib Shinde: (Spoke in Marathi).

Mr. Speaker: Shri Ram Sewak Yadav (Interruption). He has put some question; he has replied something. I think he replied in Marathi. I neither understood this nor that.

श्री मधु सिमये : अध्यक्ष महोदय, मैं तो समझता हूँ न, मैं आप की मदद करता हूँ। उन्होंने कहा कि प्रश्न मेरी समझ में नहीं आया। तो जहाँ कनेक्शन माहब इन को बताएंगे।

Mr. Speaker: He has said something. I do not understand Marathi. He said something in Marathi which I do not understand. I cannot help it.

श्री जयचंकरनेगीब इन्होंने कहा कि विदेश में ऐसी चीनी हिन्दुस्तान में मंगायी जाती है क्या ?

Shri Ram Sewak Yadav rose—
(Interruption).

Mr. Speaker: So many of you need not shout.

Shri Annasahib Shinde: No sugar is imported.

Mr. Speaker: I called a conference of the Leaders on last Friday to discuss Naxalbari and this language question also. But unfortunately Naxalbari took the whole time and we could not come to the question of language. Again I will try to take it up on another Friday. I do not mind anybody talking in any language.

श्री मधु सिमये : जब तक आप इन्तजाम नहीं करेंगे हम लोग घपना अनुवाद का इन्तजाम करेंगे।

Mr. Speaker: I know that. If others also want to do as Mr. Patel is doing, they will get 15 minutes for questions. What does it matter to the Speaker if it is translated four times—from Telugu to Hindi and then the reply will be perhaps in Malayalam, and again it can be translated into Hindi. How does the Speaker suffer in this? Anyhow, legalities apart, we will discuss this question with the Leaders when we meet next time. We could not get time last Friday.

Shri K. Lakkappa: On a point of order. Sir. The hon. Member has put a question in Kannada and he has not got any reply. Only if we put questions in English or Hindi, we get a reply. Is it not an insult to our regional language? Why should this discrimination be made in this House? I want an assurance....

Mr. Speaker: No assurance can be given in the Question Hour. (Interruptions). Shri Yadav.

श्री राम सेवक यादव : मंत्री महोदय ने बताया कि विमान पर यात्रियों के लिए यह टिकिया वाली चीनी है उन को सहूलियत पहुंचाने के लिए आवश्यकता म की होती है। मैं जानना चाहता हूँ कि क्या कोई इस चीज का तखमीना तैयार किया गया है कि विमान की क्या आवश्यकता है इस चीनी के लिए और क्या आवश्यकता है मुकाबिले में ज्यादा चीनी इस्तेमाल की जाती है और इस लिए यह क्यूब ज्यादा बनाए जाते हैं कि इस में उन को मनमाना मुनाफा कमाने की गुंजाइश रहती है ?

Shri Annasahib Shinde: We have referred this matter to the Ministry of Tourism. If they indicate to us that the manufacture of this sugar is not necessary, we shall stop it and we shall not allot any quota for cube sugar manufacture.

Shri Shivajirao S. Deshmukh: He said that under the terms and conditions of the licence given to sugar

industry, it is not obligatory for them to resort to manufacture of cube sugar. Similarly if the vacuum pan sugar factories are also allowed not to operate their vacuum pan sugar factories, they can very well manufacture khandsari, which is an uncontrolled variety. In view of this, will Government consider it feasible to order delicensing of the sugar industry and removing the control over it?

Shri Annasahib Shinde: That is a much wider question. As far as the regulations are concerned, sugar factories are not allowed to manufacture khandsari. Even for manufacture of cube sugar, unless we allot quotas to them, it is not possible for them to manufacture it.

श्री महाराज सिंह भारती : अध्यक्ष महोदय, यह जो क्यूब सुगर बनाया जा रहा है दो फैक्ट्रियों में उन में से दौराला का मैं जानना हूँ कि दौराला फैक्ट्री में जो ग्रास चीनी बनती है उसी चीनी में से कुछ चीनी लेकर क्यूब सुगर बनता है। क्यूब सुगर का कोटा अलग बना रखा है और चीनी वाला अलग बना रखा है तो उस को क्यूब चीनी बनाने के लिए जो चीनी दी जाती है क्या आप उस का कोटा एलाट करते हैं और कंट्रोल रेट पर देते हैं और फिर क्यूब सुगर को किसी भी भाव पर बेचने की इजाजत मिली हुई है क्या यह सच है?

Shri Annasahib Shinde: The average monthly quota which we allot to the Daurala factory is about 43.0 tonnes. That is, of course, made available on the basis of controlled prices. Out of this quantity 33 per cent is sold in Delhi, and out of that 66 per cent goes to restaurant, canteens of government departments, railways, Indian Airlines and embassies at informally agreed prices.

श्री महाराज सिंह भारती : अध्यक्ष महोदय, मेरा सवाल यह था कि क्या आपने उन को कंट्रोल वाली चीनी को चीनी वाले

खाते से निकाल कर क्यूब वाले खेति में दे कर तथा उन का क्यूब बनाने के पश्चात् उस को बिना कंट्रोल किसी भी भाव पर, मार्केट रेट पर बेचने की इजाजत दे रखी है, क्या उन पर कोई प्राइम कंट्रोल नहीं लगाया है?

Shri Annasahib Shinde: I have already replied earlier that we can examine this, whether because the quantities are small the administrative expenditure will be much more to the Government. All these points will have to be considered and we shall seriously consider the suggestion of the hon. Member.

श्री विभूति मिश्र : आज देश में रा-शुगर बहुत ज्यादा बन गई है जब कि चीनी की कमी है। सरकार इस रा-शुगर को एक्सपोर्ट भी नहीं कर रही है। ऐसी स्थिति में सरकार रा-शुगर की क्यूब बनाकर हवाई जहाजों में और दूसरी जगहों में क्यों नहीं देती है, जिस को कि लोग ज्यादा पसन्द करते हैं, क्योंकि इस में ज्यादा विटामिन है।

Shri Annasahib Shinde: The hon. Member's presumption that we have surplus quantity of raw sugar is not correct. Whatever raw sugar was manufactured, that was to meet foreign exports as a result of previous commitments.

श्री हुसैन चन्द कछवाय : क्या मैं जान सकता हूँ कि टिकियावाली चीनी और सादी चीनी के दामों में कितना फर्क है तथा यह मार्केट में किस दाम पर बेची जाती है? क्या टिकियावाली चीनी की मांग विदेशों में ज्यादा होने के कारण उस को ज्यादा बनाने के लिये दी जाती है?

Shri Annasahib Shinde: As I have mentioned, this was examined by the Cost Accountant Branch of the Ministry of Finance and the price at which Daurala sugar is being sold in Delhi to consumers, according to information with me, is Rs. 73.55 per 27 Kg.

standard bag and Rs. 68.65 per 27 Kg. economy bag.

श्री हुकम चन्द कश्यप : क्या इस की मांग विदेशों में ज्यादा है, क्या यह इस वजह से ज्यादा बनती है।

Shri Annasahib Shinde: We are not contemplating any import.

Shri Hem Barua: May I know whether the Government are aware of the fact that due to exorbitant price and non-availability of controlled sugar in the market there is a great rush for cube sugar as a result of which the price of cube sugar has also shot up of late; if so, may I know what steps Government have taken or propose to take to strike a balance between the two?

Shri Annasahib Shinde: It is a suggestion. We shall take into consideration the suggestion made by the hon. Member whether some sort of control will be possible on this.

WRITTEN ANSWERS TO QUESTIONS

Shortage in Sugar Production

*601. **Dr. Karni Singh:**
Shrimati Nirlep Kaur:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the high incidence of Excise Duty has anything to do with the low production of sugar during the season 1966-67; and

(b) the efficiency ratio of factories under co-operative and private management?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) No such study has been conducted. But the trend of production in the current season shows that the

fall in production is more in joint stock factories than in co-operative factories.

विधान सभाओं, लोक-सभा और राज्य-सभा में रिक्त स्थान

*605. श्री मोहन स्वल्प : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले घाम चुनावों के बाद विभिन्न विधान सभाओं, लोक-सभा और राज्य-सभा में कितने स्थान रिक्त हुए हैं;

(ख) उन में से कितने रिक्त स्थानों को उप-चुनावों द्वारा भरा गया है और कितने स्थान अभी रिक्त हैं, और

(ग) कब तक उनके भरे जाने की संभावना है ?

विधि मंत्रालय में उपमंत्री (श्री बा० रा० चन्हाण) : (क) गत साधारण निर्वाचनों के पश्चात् विभिन्न राज्य विधान सभाओं में 22, लोक सभा में 8 और राज्य सभा में 23 स्थान रिक्त हुए थे;

(ख) इनमें से अब तक राज्य विधान सभाओं में 13, लोक सभा में 5 और राज्य सभा में 21 स्थान उप-निर्वाचनों द्वारा भरे जा चुके हैं और अब भी रिक्त स्थानों की संख्या क्रमशः 9, 3 और 2 है; और

(ग) राज्य विधान सभाओं में रिक्त स्थानों में से, प्रान्तीय प्रदेशों में तत्काल निर्वाचन क्षेत्र से और राजस्थान में टोक सभा-निर्वाचन क्षेत्र से निर्वाचित प्राजाधिकारियों के निर्वाचन की बाबत निर्वाचन प्रक्रिया सम्पन्न है। इन दोनों ही मामलों में, प्रजाधिकारियों ने यह दावा भी किया है कि उन्हें निर्वाचित घोषित किया जाए। तदनुसार, इन रिक्तियों को भरने के लिए उप-निर्वाचन तब तक नहीं कराये जा सकते जब तक कि इन प्राजाधिकारियों का